COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2016 & IA NO. 576 OF 2016

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Co. ...Appellant(s)

Ltd.

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

& Ors.

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Aditya Ganju

Ms. Nandita Bajpai for R-2 & R-3

Mr. Mridul Chakravarty Mr. Pallav Mongia for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd